

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

5. IA 3556(MB)2024
IN
C.P. (IB)/1294(MB)2022

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **10.07.2024**

Name of the Party: Gujarat Copper Alloys Limited
Vs
Creative Powertech Private Limited

Section 9, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Adv. Manoj Mishra for the Applicant/ Liquidator present through physical mode.

IA-3556/2024

2. This is an Application filed u/s 60(5) by the Applicant seeking to substitution of the name of Applicant in the Applications. The prayer is sought by the Applicant is as under:-

“Pass an Order allowing substitution of the name of the Applicant in LA. (IBC) No. 28431 2024 filed u/s 66 of the Insolvency and Bankruptcy Code, 2016 from 'Sanjay Shrivastava in capacity as Erstwhile Resolution Professional of Creaaative Powertech Private Limited' to 'Arun Kapoor in capacity as Liquidator of Creaaative Powertech Private Limited' and directing the Registry to accordingly change the cause title of I.A. (IBC) No. 2843/2024;

Pass an Order allowing substitution of the name of the Applicant in I.A. (IBC) No. 2801/ 2024 filed u/s 43 of the Insolvency and Bankruptcy Code, 2016 from 'Sanjay Shrivastava in capacity as Resolution Professional of Creaaative Powertech Private Limited' to 'Arun Kapoor in capacity as Liquidator of Creaaative Powertech Private

Limited' and directing the Registry to accordingly change the cause title of I.A. (IBC) No. 2801/2024;”

3. In view of afore-stated submission(s) made by the Applicant and on perusal of records, this Bench allows the substitution of name.
4. In view of above, the present Application is disposed of.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)